

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA
UNSTARRED QUESTION No. 3383
TO BE ANSWERED ON THE 6th December, 2016

Unfair Practices

3383. SHRI N.K. PREMACHANDRAN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government is aware that the pharmaceutical companies are doing unfair marketing practices to promote their products and if so, the action taken by the Government to ban this practice;

(b) whether it has come to the notice of the Government that the pharmaceutical companies are giving financial support, valuable gifts, foreign tours, debit cards to doctors for promotion of their products and if so, the action taken by the Government to control the same;

(c) whether the Government is also aware that pharmaceutical companies are sponsoring the medical conferences for doctors and if so, the action taken thereon; and

(d) whether the Government has any proposal for effective implementation of the uniform code of pharmaceutical marketing practices and if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS; MINISTRY OF SHIPPING AND MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA)

(a), (b) & (c): Yes Madam. The government had received some complaints against certain Pharmaceutical Companies for using unethical practices for promoting their products. These complaints were examined and action was taken in accordance with the provisions of the Uniform Code of Pharmaceutical Marketing Practices (UCPMP) which is effective from 1.1.2015.

(d): If it is found that the present Uniform Code of Pharmaceutical Marketing Practices (UCPMP) which is effective from 1.1.2015 is not working effectively, the Government will analyze and find effective solutions.

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